NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.280/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Shri Hirji Premchand Dedhia

Ravi Gum Industries Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. DESIGNATION NAME ADITYA.R A DVOCATE 25 GUNDECHA

ORDER

C.P. No. 280/241/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Due to paucity of time matter cannot be proceeded.
- 3. The Petitioner shall intimate the next date of hearing to the Respondent.
- 4. Adjourned to 20.11.2017. Meanwhile the Injunction Order already granted shall remain in operation.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

M.K. SHRAWAT

Member (Judicial) Date: 13.10.2017

Member (Judicial)

